

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.84 of 2015**  
**IN**  
**DFR No.303 of 2015**

**Dated : 07<sup>th</sup> July, 2015**

**In the matter of**

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **10.08.2015.**

**COURT MASTER**